

Shri Jawaharlal Nehru: When I said they were bad, it simply means that no work is being done. There is no question of badness. It only means that no progress has been made.

Shri L. N. Mishra: May I know whether it is a fact that along with community projects an extension service in the nature of a permanent organisation is being inaugurated and if so how that organisation is proposed to work along with the community projects?

Shri Hathi: Yes, Sir: An extension service is going to be organised. It will be a permanent thing. The community projects will be an intensified programme of this National Extension Service.

श्री एन. एल. जोशी: क्या लाल फीता-शाही के कारण रुपये की स्वीकृति में देर होने से आजकल काम्युनिटी प्रोजेक्ट के कई काम रुके हुए हैं ?

Shri Hathi: No, not now. It was in the beginning, as I said.

Shri Matthen: May I know whether Government considers the progress of the two Community Projects in Travancore-Cochin satisfactory—are they keeping up to schedule?

Shri Hathi: I think both of them are doing well. But if he wants particulars I shall enquire into that.

बाबू रामनारायण सिंह: जिन काम्युनिटी प्रोजेक्ट में अच्छा काम हो रहा है, जैसा कि अभी प्राइम मिनिस्टर ने कहा, वहां पर तलब पान वाले केवल सरकारी अफसर ही काम करते हैं या वास्तव में लोगों के सहयोग से सुन्दर काम हो रहा है।

श्री जवाहरलाल नेहरू: दोनों बातें हैं, जब दोनों का जोड़ होता है तब रफ़ी तेज़ चलती है।

CHECK ON QUALITY OF YARN

*1622. **Shri Tulsidas:** (a) Will the Minister of Commerce and Industry be pleased to state whether the Textile Commissioner's office maintains a proper check on cotton yarn produced by mills with a view to ascertain that the yarns exactly correspond with the

count specified on the bundle and that it is not below the minimum strength specified for the same before being supplied for consumption?

(b) Has the Textile Commissioner received complaints from the consumers and the trade regarding poor quality of yarn either differing in count or being below the minimum strength provided for?

(c) If so, what action has the Textile Commissioner taken in this matter?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) Periodical checks are carried out by the Textile Commissioner's inspection staff. A continuous check in every mill is not possible.

(b) and (c). Such complaints are received from time to time. Where the defective yarn has already been passed on to the dealer or consumer and if it is noticed that there was no *malafide* intention on the part of the mill, then the Mill is asked to take back the yarn and to refund the amount charged and the mill is asked to re-stamp the prices prescribed. Where the *bona fides* of the Mills are not established, then action to prosecute the Mill in question under the provisions of the Cotton Textiles (Control) Order, 1948, is taken.

Shri K. C. Sodhia: May I know in how many cases such action was taken against the mills during last year?

Shri T. T. Krishnamachari: I have a list of about 21 here in which action of various types was taken.

CHECK ON QUALITY OF CLOTH

*1623. **Shri Tulsidas:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Textile Commissioner's office maintains proper check to see that the cloth sample supplied by the mills is according to the particulars furnished before fixing the price;

(b) whether any watch is being maintained during the process to verify that the cloth produced corresponds with the sample and the particulars furnished for fixing the price; and

(c) what steps are taken to see that the cloth put in the market corresponds to the sample cloth?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) and (b). Periodical checks are